

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001  
Tel No.:011-23753915 / Fax No.:011-23753920

No.L-1 (1)/2009/CERC

Dated: 29th January, 2010

**PUBLIC NOTICE**

**Subject: Draft Amendment to CERC (Unscheduled Interchange Charges & other related matters) Regulations, 2009.**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend the Central Electricity Regulatory Commission (Unscheduled Interchange Charges & other related matters) Regulations, 2009. The draft regulations along with an explanatory memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 20th February, 2010.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-  
**(Alok Kumar)**  
**Secretary**